

1	2	3	4	5	6
16.	Mizoram		Nil		
17.	Nagaland		Nil		
18.	Orissa	2	Nil	2	
19.	Punjab	126	..	149	
20.	Rajasthan		Nil		
21.	Sikkim		Nil		
22.	Tamil Nadu	4 (animal)	..	1	
23.	Tripura		Nil		
24.	Uttar Pradesh	54	78	100	
25.	West Bengal		Nil		
26.	Andaman & Nicobar		Nil		
27.	Chandigarh		Nil		
28.	Lakshadweep		Nil		
29.	Pondicherry	Nil	108	131	

[English]

Discussion on Non-Proliferation Treaty with Pakistan

1261. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether Foreign Secretaries of India and Pakistan have held any discussion on non-proliferation treaty during the recent SAARC meet in Maldives; and

(b) if so, the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) and (b) The Foreign Secretaries of India and Pakistan, in their meeting on the occasion of the meeting of the SAARC Council of Ministers in Male in early July, generally touched upon but did not discuss in any substantive detail, the Pakistan Prime Minister's recent proposal for a five nation conference to discuss nuclear non-proliferation in South Asia.

[Translation]

Irrigation projects of Madhya Pradesh

1262. SHRI ARVIND NETAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) the names of irrigation projects of Madhya Pradesh, pending with Union Government for clearance;

(b) since when those are pending and the reasons for the delay in according clearance; and

(c) the time by which those are likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) A statement is attached:

(c) Time required for clearance of projects mainly depends on prompt compliance of the observations of the Central Water Commission, resolution of inter-State aspects and clearance from environment and forest angles, wherever necessary.

STATEMENT

(A) *Status of Projects whose techno-economic appraisal has been completed & considered by Advisory Committee*

<i>Sl. No.</i>	<i>Name of the Project</i>	<i>Date of receipt</i>	<i>Date of completion of techno-economic appraisal</i>	<i>Status</i>
1	2	3	4	5
I. Major Projects				
1.	Bargi Multi purpose	6/83 1/89	9/89	State to arrange environment clearance & furnish concurrence of finance Department.
2.	Pench Diversion	8/85 8/88	10/88	Referred in 2/19 to the Planning Commission for investment, clearance.
3.	Mahan	7/82 6/83	6/83	State is required to reverse the estimate and submit catchment, treatment plan.
4.	Man	11/82 1/84	12/86	State is required to submit updated cost estimates with the concurrence of State Finance Department.
5.	Omkareshwar Multipurpose	4/86 5/88	10/88	Deferred for want of submission of environment and forest clearance case to Centre.
6.	Thanwar Tank	12/89 12/90	3/91	Found acceptable by the Advisory Committee subject to evaluation of socio-economic status of rehabilitation.
II. Medium Projects				
1.	Gej	6/84	9/84	State is required to submit updated cost estimate and arrange concurrence of State Finance Department.
2.	Mahuar	7/84 2/91	9/84	The State Government is to comply with the observations on updated cost estimates and is required to obtain Forest clearance.
3.	Bah	5/87	4/88	State is required to submit updated cost estimate, concurrence of State Finance Department & copy of the forest clearance.

1	2	3	4	5
4.	Barchar	10/84 1/91	11/85	Updated cost estimate received recently & comments forwarded to State.
5.	Sutiapat Tank	6/89	11/89	Deferred due to non-submission of detailed Rehabilitation and Resettlement plans, revised Benefit Cost ratio etc.

(B) *Status of remaining projects with the Centre*

<i>Sl. No.</i>	<i>Name of the Project</i>	<i>Date of receipt</i>	<i>Status</i>
I. Major Projects			
1.	Bansagar Unit-II	7/88 1/91	Modified report has been recently received and observations on cost estimates and plant planning have been sent to the State for compliance.
2.	Bargi Diversion	4/85 11/90	The project is in advanced stage of appraisal. The State is required to arrange environment and forest clearance.
3.	Kelo Irrigation	5/88 4/90	State is required to sort out dam design and obtain clearance from Department of Coal regarding submergence of coal mines and is also required to obtain environmental and forest clearance.
4.	Mongra Irrigation	5/89	State is required to sort out technical issues and arrange environment and forest clearance.
5.	Mahanadi	10/83 2/90	The State is required to sort out technical issues and arrange environment and forest clearance.
6.	Singh Phase-II	6/79 12/90	Modified report has been recently received. The State is required to arrange environment and forest clearance.
7.	Rajghat Canal	1/89 11/90	Concurrence of State Finance Department and clearance form Environmental & Forest angles is also to be obtained. Concurrence of State Government of Uttar Pradesh is required for construction of Head Regulator.
II. Medium Projects			
1.	Parech Project	3/91	Modified report received and comments furnished to State Government.